

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:5280
ANSWERED ON:10.12.2010
POWER CUT IN DELHI
Rama Devi Smt.

Will the Minister of POWER be pleased to state:

- (a) whether power meant for Delhi is being diverted to villages of neighbouring States on higher rates, in violation of Indian Electricity Act;
- (b) if so, the reasons therefor;
- (c) whether there is excessive power cut in Delhi as a result thereof; and
- (d) if so, the reaction of the Government thereto?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

(a) & (b): Power meant for Delhi is not being diverted to villages of neighbouring States at higher rates in violation of Indian Electricity Grid Code. However, there were few incidents of reported in the past in BYPL, the Discom for East, North-East and Central Delhi, which have been addressed to.

(c) & (d): Presently, there is no excessive power cut in Delhi; the occasional load shedding is due to transmission and distribution constraints.